

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF CHITRADURGA SPINTEX LIMITED

(CIN: L85110KA1990PLC011467)

("CSL" /TARGET COMPANY"/"TC")

Registered Office: P Box No. 9, Bangalore Road, Chitradurga District, Challakere, Karnataka-577522;
Phone No.: +91-08195-222258 / 222428;

Email id: chitraspin@gmail.com; Website: www.chitradurga.co.in; www.chitraspinltd.com

Open offer for acquisition of 9,25,868 Equity Shares of Rs. 10/- each representing 26.00% of the total emerging equity and voting share capital of the Target Company by Mr. Jitesh Mahendra Patodia (Acquirer-1) and Mr. Anshay Jitesh Patodia (Acquirer-2) (hereinafter referred to as "the Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Business Standard - English Daily (all editions); Business Standard - Hindi Daily (all editions); Mumbai Lakshadep - Marathi Daily (Mumbai edition) and Hosadigantha - Kannad Daily (Shimoga edition) on 13th April, 2022.

- Name of the Target Company : Chitradurga Spintex Limited
- Name of the Acquirers : Mr. Jitesh Mahendra Patodia and Mr. Anshay Jitesh Patodia
- Name of the Manager to the offer : Navigant Corporate Advisors Limited
- Name of the Register to the offer : Purva Sharegistry (India) Private Limited
- Offer details
 - Date of Opening of the Offer : Friday, 03.06.2022
 - Date of the Closing of the offer : Thursday, 16.06.2022
- Date of Payment of Consideration : 21.06.2022
- Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 15/- per Equity Share		Rs. 15/- per Equity Share	
7.2.	Aggregate number of Shares tendered	9,25,868		68,084	
7.3.	Aggregate number of Shares accepted	9,25,868		67,784	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 1,38,88,020		Rs. 10,16,760	
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No.& %)	37,110 (8.05%)		37,110 (8.05%)	
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) and preferential allotment				
	● Number	23,30,787		22,30,787	
	● % Fully Diluted Equity Share Capital	(65.45%)*		(65.40%)**	
7.7.	Shares Acquired by way of Open offer				
	● Number	9,25,868		67,784	
	● % Fully Diluted Equity Share Capital	(26.00%)*		(1.99%)**	
7.8.	Shares Acquired after detailed Public Statement				
	● Number of Shares acquired				
	● Price of the shares acquired	Not Applicable		Not Applicable	
	● % of the shares acquired				
7.9.	Post offer Shareholding of Acquirers				
	● Number	32,93,765		23,35,681	
	● % Fully Diluted Equity Share Capital	(92.50%)*		(68.47%)**	
7.10.	Pre and Post Offer Shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer	Post offer
	● Number	11,93,133	2,67,265	11,93,133	10,75,349
	● % Fully Diluted Equity Share Capital	(33.50%)*	(7.50%)	(33.50%)*	(31.53%)**

*On Post Preferential Paid Up Capital as proposed in the letter of offer dated 23.05.2022.

** On actual Post Preferential Paid Up Capital after considering the allotment of 29,50,000 equity shares.

Note: Post-completion of the Offer, the Existing Promoters and Promoters group will also continue to be part of promoters and Promoters group along with Acquirers and PAC, hence there is no requirement of compliance of Regulation 31A of SEBI LODR Regulations, 2015 w.r.t.reclassification of existing promoters and Promoters group as public shareholders.

- The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and Target Company.
- Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 23.05.2022.

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS
MR. JITESH MAHENDRA PATODIA AND MR. ANSHAY JITESH PATODIA**



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration No: INM000012243 Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: June 21, 2022